National Company Law Tribunal Allahabad Bench

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.09.2017

NAME OF THE COMPANY: JEKPL Ltd.

SECTION OF THE COMPANIES ACT: 6 OCS) of I &B (ode, 2016.

SI. NO. Name Designation Representation Signature

1. MR. ANURAG KHANNA SR. ADV. SEXPORT-IMPORT
BANK OF INDIA

2. MS. GUNJAN JADWANI ADV. - APPLICANT COMPAN

3. Mr. Nessy Ahmed

4. Mr. Ant Kumm

5 Mr. Sayvylck No. (1B) 24/ALD/2017, CA No. 159/2017

Sh. Anurag Khanna alongwith Ms. Gunjan Jadwani, Advocates for the applicant EXIM Bank. Sh. Nesar Ahmad alongwith Sh. Anil Kumar and Sh. Sarvesh Kashyap on behalf of the RP in JEKPL Ltd.

Ld. Counsel appearing for the applicant EXIM Bank seeks time to file rejoinder within a day or two. Hence, the liberty is granted. A copy thereof be provided to the counsel for the opposite party and to the RP.

Sh. Nesar Ahmad PCS appearing for the RP points out that the RP being aggrieved with this court's interim order dated 22nd August, 2017 has preferred an appeal before the Hon'ble NCLAT which is now subjudice and the matter is likely to be listed on 11th September, 2017. Therefore, the next date for the hearing to be fixed thereafter.

Keeping in view of this situation, the case is adjourned for filing rejoinder by serving advance copy to the opposite party and for further hearing in the matter on 15th September, 2017.

Dated:08.09.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: Kavya Prakash